## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP No.145(ND)/2013 RT CP No.235/Chd/Hry/2017

In the matter of:

M/s Earthwise Hospitality & Entertainment .....Petitioner

Vs.

M/s Comedy Store Ltd. & Ors ....Respondents

Present:: Mr.G.S.Sarin, Practising Company Secretary for

petitioner.

Mr. Tarun Vir Singh Lehal, Advocate for respondents.

The matter has been received by transfer from NCLT, New Delhi. Memo of Appearance has been filed by the authorised representatives of petitioner and by the learned counsel for respondents. Let the Power of Attorney be filed within two weeks. Authorised representatives of the petitioner and learned counsel for respondents submit that the pleading in this case have already been completed.

List the matter for arguments on 21.11.2017.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

October 09,2017